

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2512  
ANSWERED ON:18.12.2003  
UNA-TAKARLA RAIL LINE  
SURESH CHANDEL

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the work of acquisition of land for construction of railway line ahead Takarla in Himachal Pradesh has been completed;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay;
- (d) the dates on which the railway Administration has requested the State Government to acquire the land and assign the same to the railway Administration at an early date;
- (e) the steps taken by the Government to acquire the aforesaid land;
- (f) whether the Government also propose to electrify the Una-Takarla rail line;
- (g) if so, the details thereof; and
- (h) the target fixed for completion of Una-Takarla rail line?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BASANAGOUDA R. PATIL )

(a) : No, Sir.

(b) : Does not arise.

(c)to(e) : The work of Una-Talwara has been planned to be taken in phases. At present the work of Una-Churaru Takrala is in progress. In the next phase, the work of Churaru Takrala-Amb (11 km) is planned to be taken up. The State Govt. of Himachal Pradesh was requested on 14.08.2003 to acquire the land for this section. A meeting in this connection was also held on 11.11.2003 during which the State Government has agreed to expedite the process of land acquisition. The State Government has also been requested to acquire the land under section 17 of Land Acquisition Act.

(f) : No, Sir.

(g) : Does not arise.

(h) : Una-Churaru Takrala section is targetted for completion by 31.03.2004.